

OPEN COURT**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH ALLAHABAD**(ALLAHABAD THIS THE 10TH DAY OF APRIL, 2018)**Present****HON'BLE MR. JUSTICE DINESH GUPTA, CHAIRMAN
HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)****CIVIL MISC. CONTEMPT PETITION No.330/00065 OF 2018
IN
Original Application No.330/1390 OF 2017
(U/S 19, Administrative Tribunal Act, 1985)**

Ravi Narayan Rai, son of Late Shiv Shankar Rai R/o-House No. 195 K/1L Rajrooppur, Dhoomanganj Allahabad. Retired as Section Supervisor in the office of Post Master General, Gorakhpur.

.....Petitioner

V E R S U S

1. Mrs. Meera Handa, Director General (Postal Services), Dak Bhawan, New Delhi.
2. Shri Vinay Prakash Singh, Chief Postmaster General, U.P. Circle, Lucknow.
3. Shri R.K. Mishra, Assistant Post Master General (Staff), office of the Chief Postmaster General, U.P. Circle, Lucknow.

.....Respondents

Advocate for the Applicant:- Shri S.K. Pandey.

Advocate for the Respondents:-

ORDER

Delivered by Hon'ble Mr. Justice Dinesh Gupta-Chairman

Heard Shri S.K. Pandey, counsel for the petitioner.

2. By the impugned order the respondents were directed to decide the representation of the applicant and the respondents decided the same by order dated 19.03.2018 and rejected the same. As the order of this Tribunal has been complied with, no contempt is made out.

3. Accordingly, the contempt petition is dismissed. However, the applicant is at liberty to challenge the order passed on the representation before appropriate Court of law.

(Mr. Gokul Chandra Pati)
Member (A)

(Justice Dinesh Gupta)
Chairman

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